

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.413**

**IA/5689/ND/2022 in IB/442/ND/2022**

**IN THE MATTER OF:**

Locofast Online Services Private Limited	...	Applicant
Versus		
Bee k Bee Prints Private Limited	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Mr. Vaibhav Kumar, Adv.
For the Respondent	:	Mr. Hitesh Mankar, Mr. Zorawar Singh, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**24.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**